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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 295/2022 & I.A. 7049/2022**

**NATCO PHARMA LTD**

.....Plaintiff

Through: Mr. J. Sai Deepak, Mr. Sidhant Goel,  
Mr. Mohit Goel, Mr. Deepankar  
Mishra, Mr. Aditya Goel, Mr. Vivek  
Pratap Singh and Mr. Kartikeya  
Tandon, Advocates.  
(M): 9716746496

versus

**FMC AGRO SINGAPORE PTE LTD & ORS.**

.....Defendants

Through: Mr. Sandeep Sethi, Senior Advocate  
with Ms. Bitika Sharma, Ms. Aadya  
Chawla, Mr. George Vithayathil and  
Ms. Ahaana Singh Rana, Advocates.  
(M): 8449336373  
Email: [ahaana@singhandsingh.com](mailto:ahaana@singhandsingh.com)

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+ **CS(COMM) 348/2022 & I.A. 8128/2022**

**FMC CORPORATION & ORS.**

.....Plaintiff

Through: Mr. Sandeep Sethi, Senior Advocate  
with Ms. Bitika Sharma, Ms. Aadya  
Chawla, Mr. George Vithayathil and  
Ms. Ahaana Singh Rana, Advocates.  
(M): 8449336373  
Email: [ahaana@singhandsingh.com](mailto:ahaana@singhandsingh.com)

versus

**INSECTICIDES INDIA LIMITED**

.....Defendant

Through: Mr. G. Nataraj and Mr. Rahul  
Bhujbal, Advocates.  
(M): 8527855815



Email: [rahul@gnataraj.com](mailto:rahul@gnataraj.com)

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+ CS(COMM) 349/2022, I.A. 8132/2022, I.A. 10886/2022, I.A. 21715/2023 & I.A. 23043/2023

FMC CORPORATION & ORS.

.....Plaintiffs

Through: Mr. Sandeep Sethi, Senior Advocate with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.  
(M): 8449336373

Email: [ahaana@singhandsingh.com](mailto:ahaana@singhandsingh.com)

versus

NATCO PHARMA LIMITED

.....Defendant

Through: Mr. J. Sai Deepak, Mr. Sidhant Goel, Mr. Mohit Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Vivek Pratap Singh, Advocates.  
(M): 9716746496

Email: [deepankar@simandsan.com](mailto:deepankar@simandsan.com)

29

+ CS(COMM) 408/2024, I.A. 32997/2024, I.A. 32998/2024, I.A. 32999/2024, I.A. 33001/2024, I.A. 33002/2024 & I.A. 40466/2024

FMC CORPORATION AND ORS.

.....Plaintiffs

Through: Mr. Sandeep Sethi, Senior Advocate with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.  
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versus

NATCO PHARMA LIMITED

.....Defendant

Through: Mr. J. Sai Deepak, Mr. Sidhant Goel,



Mr. Mohit Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Vivek Pratap Singh, Advocates.  
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Email: [deepankar@simandsan.com](mailto:deepankar@simandsan.com)

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+ CS(COMM) 409/2024, I.A. 32991/2024, I.A. 32992/2024, I.A. 32993/2024, I.A. 32995/2024, I.A. 32996/2024 & I.A. 40467/2024  
FMC CORPORATION AND ORS. ....Plaintiffs

Through: Mr. Sandeep Sethi, Senior Advocate with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.  
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versus

NATCO PHARMA LIMITED .....Defendant

Through: Mr. J. Sai Deepak, Mr. Sidhant Goel, Mr. Mohit Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Vivek Pratap Singh, Advocates.  
(M): 9716746496  
Email: [deepankar@simandsan.com](mailto:deepankar@simandsan.com)

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+ CS(COMM) 410/2024, I.A. 32988/2024, I.A. 32989/2024, I.A. 32990/2024, I.A. 40730/2024, I.A. 40731/2024, I.A. 40732/2024, I.A. 40734/2024, I.A. 40778/2024 & I.A. 42341/2024

FMC COPORATION AND ORS. ....Plaintiffs

Through: Mr. Sandeep Sethi, Senior Advocate with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.



(M): 8449336373

Email: [ahaana@singhandsingh.com](mailto:ahaana@singhandsingh.com)

versus

NATCO PHATMA LIMITED

.....Defendant

Through: Mr. J. Sai Deepak, Mr. Sidhant Goel,  
Mr. Mohit Goel, Mr. Deepankar  
Mishra, Mr. Aditya Goel, Mr. Vivek  
Pratap Singh, Advocates.

(M): 9716746496

Email: [deepankar@simandsan.com](mailto:deepankar@simandsan.com)

**CORAM:**

**HON'BLE MS. JUSTICE MINI PUSHKARNA**

**ORDER**

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**19.12.2024**

**CS(COMM) 295/2022 & I.A. 7049/2022**

**CS(COMM) 348/2022 & I.A. 8128/2022**

**CS(COMM) 349/2022, I.A. 8132/2022, I.A. 10886/2022, I.A. 21715/2023  
& I.A. 23043/2023**

1. Learned counsels appearing for the parties submit that they shall bring before this Court, joint proposed issues.
2. Accordingly, re-notify before the Court on 11<sup>th</sup> March, 2025.
3. List before the learned Joint Registrar (Judicial) for further proceedings on 31<sup>st</sup> January, 2025.

**I.A. 32997/2024, I.A. 32998/2024, I.A. 32999/2024 in CS(COMM) 408/2024**

**I.A. 32991/2024, I.A. 32992/2024, I.A. 32993/2024 in CS(COMM) 409/2024**

**I.A. 40730/2024, I.A. 40731/2024, I.A. 40732/2024 in CS(COMM) 410/2024**

4. Pleadings in the aforesaid applications are complete.



5. Accordingly, list for hearing on 7<sup>th</sup> March, 2025.

**MINI PUSHKARNA, J**

**DECEMBER 19, 2024/nd**